

As regards the second method, which is in vitro it is very safe and so a Company has, in consultation with the ICMR, developed this system and it is very safe. The Company has started production recently. This is the safer method so far as pregnancy testing is concerned.

DR. VASANT KUMAR PANDIT : I have asked the Government whether they propose to permit in the Government hospitals and family welfare clinics these methods for pregnancy testing. The Government has said 'No'.

"The whole thrust of Family Welfare is to prevent pregnancy and encourage spacing method."

It is not a fact that Family Welfare Programme has also a thrust as well on termination of pregnancy because of which we have enacted The Voluntary Termination of Pregnancy Act? In many cases, females are shy to go to Family Welfare clinics and there are many in number. They think it is delayed menses and at a very advanced stage of pregnancy they go for termination of pregnancy. This is the whole reason.

Secondly, there are the medicines whereby the protest of sex of the child to be born can be taken. In many cases, there are three daughters and the parents wish to know if the fourth pregnancy is of a male. These methods which can predict the sex of the child to be born can also be allowed in Family Welfare clinics and in Government hospitals under strict controls. Otherwise, many quack doctors are taking advantage of gullible patients and use wrong methods causing not only death of the foetus but also death of the person. May I request the Government that they should issue a policy direction to allow this test also in the family welfare clinics and government hospitals under expert medical advice?

KUMARI KUMUDBEN M. JOSHI : It is a good suggestion. So far as the second type of diagnosis is concerned, it is a recently developed system; I think, it is a very good system and a very safe system,

and we will see the results of this also. The hon. Member's suggestions also will be considered because it may be helpful to us, not for family planning programme because the family planning programme is only based on either terminal or spacing method, but to know the pregnancy, for the pregnancy test also, if we can have more production of this. We would like to popularise this because the company itself is interested in this and it is a public sector undertaking. It is a cheap method also for testing.

Late running of trains due to Irregularities in Reservations

*537. **SHRIMATI KRISHNA SAHI :** Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the 26 Up Deluxe train left New Delhi at 4-30 PM on 12 March, 1983;

(b) whether it is also a fact that the train came back again on the station after 15 minutes ;

(c) whether it is also a fact that the above process was repeated four to five times ;

(d) Whether the above situation arose because of total mismanagement in the reservation made in the train and seats were reserved both from Delhi and Amritsar without any coordination;

(e) whether irregularities committed during reservations is one of the major factors for trains running late; and

(f) if so, what action Government have taken in the matter?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI) : (a) The train left New Delhi at right time i.e. 16.40 hours.

(b) and (c) Due to repeated alarm chain pulling the train was backed to the New Delhi Railway Station.

(d) The situation arose because of the wrong pasting of reservation charts on two of the coaches on the particular day.

(e) No, Sir, The error referred to earlier was a solitary case of its nature.

(f) Disciplinary proceedings have been initiated against three employees at New Delhi station; two of them have been placed under suspension.

श्रीमती कृष्णा साही : अध्यक्ष जी, मैं मंत्री महोदय को धन्यवाद देती हूँ कि इन्होंने बड़ा प्रोमप्ट ऐक्शन लिया।

AN HON. MEMBER : Prompt action is being pointed out.

श्रीमती कृष्णा साही : मैंने नहीं किया था, दूसरे लोगों ने किया था। मैं उसी गाड़ी में ट्रेविल कर रही थी...

अध्यक्ष महोदय : यह विटनेस थीं।

श्रीमती कृष्णा साही : मंत्री महोदय ने स्वीकार किया है कि उस दिन जो परिस्थिति पैदा हुई वह रिजर्वेशन में

"...because of the wrong pasting of reservation charts..."

लेकिन उन्होंने यह भी कहा है कि

"...No, Sir, The error referred to earlier was a solitary case of its nature."

उस दिन जो वाक्या हुआ यदि मान लिया जाय कि जो मंत्री जी ने बताया उसी कारण हुआ होगा, लेकिन यह आम बात है कि आरक्षण या तो 15 दिन पहले, या 1 महीना पहले कराइये या जो नियम हैं 4 महीना पहले करा सकते हैं, लेकिन कनफरमेंशन आपको जाने के दिन की सुबह तक भी नहीं मिलता है, टिकट पर न कोच नम्बर लिखा होता है, न बर्थ नम्बर देते हैं और

जब स्टेशन पर पहुंचिये तो रिजर्वेशन चार्ट वह आधा घंटा पहले भी नहीं टंगता है। नतीजा यह होता है कि जब गाड़ी स्टेशन पर पहुंच रही होती है तो चार्ट टंगता है और औरतें, मर्द और बच्चे एक दूसरे पर ऐसे टूटते हैं जैसे कोई मेला लगा हो, स्टाम्पीड हो जाता है और औरतों और बच्चों को तो सफोकेशन होता है। मान लिया कि मैं एस० पी० हूँ या और कोई बड़े लोग हैं तो उनके साथ तो 2, 4 आदमी छोड़ने आते हैं वह जल्दी जल्दी सामान अन्दर डालते हैं, लेकिन बहुत सी महिलायें जो अकेली चलती हैं उनको काफी परेशानी होती है और कुली जब देखता है कि गाड़ी छूटने में 1, 2 सैकेन्ड रह गये हैं तो मनमाने पैसा लेता है और इसी भाग-दौड़ में ट्रेन में लोग दाखिल होते हैं। तो रिजर्वेशन की सही जानकारी न होने के कारण उस ट्रेन के अन्दर का जो दृश्य है, पता नहीं आपको तो कभी मौका न मिला हो इस तरह गाड़ी में चलने का या देखने का...

अध्यक्ष महोदय : मैं बहुत ज्यादा चढ़ा हूँ।

श्रीमती कृष्णा साही : अध्यक्ष जी, अकेले महिलाओं के साथ ही नहीं, सब के साथ होता है, ए०सी० स्लीपर की बात मैं कहती हूँ। उसमें कोच अटेंडेंट और यात्रियों के बीच पहले वाक्युद्ध होता है और फिर मल्ल-युद्ध हो जाता है और उसके बाद चैन-पुलिंग हो जाती है।

मैं मंत्री महोदय से जानना चाहती हूँ कि आरक्षण से संबंधित जो बनियमितताएं या घांघली है, उसको समाप्त करने के लिए आपके रेल मंत्रालय ने आम यात्रियों की सुविधा के लिए कौन-कौन से कड़े कदम उठाये हैं जिसमें अनुशासनबद्ध होकर लोगों को कम से कम समय पर रिजर्वेशन तो मिल जाये ?

PROF. N.G. RANGA : This is the complaint of everybody.

SHRI A.B.A. GHANI KHAN CHAUDHURI : We have asked the railway administration to increase the number of people

and increase the reservation facilities so that there is no difficulty. But there is another aspect. That is that there are also complaints that MALA FIDE persons take advantage and they do the black market sort of thing, book the tickets and sell them to the passengers. That aspect has to be looked into. We are also trying to look into whether the persons who have made the reservations are BONA FIDE passengers or not. Normally this is checked and when they give the assurance that they are BONA FIDE passengers, then there should not be any difficulty.

About the pasting of the list of passengers, well, this is normally done. But if the hon Member has any knowledge that this is not done, if she informs me, I will certainly see that this is done.

Secondly, I have visited a number of stations incognito and there I have found that these charts are there... (*Interruptions*) I ut may be that in some of the wayside stations or in some of the stations which are famous for the trespassers and antisocials like Patna station, it is very difficult to control in those stations. There may be some difficulties...

PROF. N.G. RANGA : In Delhi itself it is there.

SHRI A.B.A. GHANI KHAN CHAUDHURI : But I can assure the hon. Member and if she has any specific complaint, she can pass it on to me. About the incident she has mentioned.....

SHRI M. SATYANARAYAN RAO : Not one complaint, Sir, it is the general opinion of the people.

PROF. N.G. RANGA : Yes, everybody says so.

SHRI A.B.A. GHANI KHAN CHAUDHURI : About the incident she has mentioned to me, I have explained to her the reasons. I cannot assure that in every station things are perfect, but I can assure this much to this House that things have improved considerably.

अध्यक्ष महोदय : एक बात है, आप और विजय भास्कर जी दोनों ही इन-कार्गनीटो न जायें ।

DR. SUBRAMANIAM SWAMY : Does he know that Patna railway station has been mortgaged to the Urban Co-operative Bank there ?

श्रीमती कृष्णा साही : मंत्री महोदय ने अपने बजट भाषण में स्वयं स्वीकार किया है कि मुख्य भ्रष्टाचार वृगन आवंटन करने, टेका देने तथा टिकट के आरक्षण के कारण है। यह उन्होंने स्वयं स्वीकार किया है, यह बड़ी खुशी की बात है। उन्होंने यह भी कहा है कि मैं ब्रत लेता हूँ कि इसका निराकरण जल्दी करूँगा।

मैं मंत्री महोदय से जानना चाहती हूँ कि क्या यह सही है कि महानगरों में और अन्य बड़े-बड़े जंक्शनों पर आरक्षण की गड़बड़ी अनधिकृत एजेन्सियों के बड़े पैमाने पर कार्यरत होने के कारण है, जिसमें रेल पदाधिकारियों एवं कर्मचारियों का भी हाथ रहता है ?

यह जो अनथराइज्ड एजेन्सीज हैं उनके साथ रेलवे के पदाधिकारी और कर्मचारी दोनों मिलकर रिजर्वेशन में बंगलिग करते हैं। इसको दूर करने के लिए मंत्री जी क्या करने जा रहे हैं ?

SHRI A.B.A. GHANI KHAN CHAUDHURI : Mr. Speaker, Sir, there may be some black sheep among our officers. There may be certain unauthorised agents also. I am not sure on that point. But what I am trying to do is this that in almost every major city the ticket and reservation facility will be available round the clock. If that is done, then, I think, this so-called corruption will get eliminated.

श्रीमती प्रमिला डंडवते : अध्यक्ष महोदय, मेरा भी ऐसा ही अनुभव है कि जब ट्रेन जाती है तब उसके साथ जो चार्ट रहता है वह फुल रहता

है। एम पीज के लिए तो ऐसा तरीका है कि लास्ट मिनट पर भी कैंसिल कर सकते हैं लेकिन आम जनता इतना किराया बढ़ जाने के बाद, लास्ट मिनट पर कैंसिलेशन नहीं कर सकती है। इस सम्बन्ध में हमने कन्डक्टर से बात की कि यह क्या बात है, आप कहते हैं पूरा फुल है लेकिन जब बैठकर चलते हैं तो थोड़ी देर के बाद सभी को जगह मिल जाती है और उसके बाद भी कुछ बर्थ खाली रह जाती हैं मुझे ऐसा लगता है कि रेलवे में जो रिजर्वेशन करने वाले हैं और जो टूरिस्ट एजेंसीज वाले हैं उनकी आपस में साठ-गांठ रहती है इसलिए ऐसा हो रहा है। आम जनता तो लास्ट मिनट पर कैंसिलेशन कर नहीं सकती है। मैं जानना चाहती हूँ कि इसको रोकने के लिए मन्त्री जी कौन से कदम उठाने जा रहे हैं? आपने इस सदन में पहले भी कहा था कि कंप्यूटराईजेशन आफ रिजर्वेशन हो जायेगा तो इस ब्लैक-मार्केटिंग को रोकने में सफलता मिलेगी। मैं जानना चाहती हूँ आप इस सम्बन्ध में क्या कर रहे हैं?

MR. SPEAKER : I would like you to look into this aspect. If the seats are vacant and the chart shows that they are all reserved then there must be some hanky panky somewhere and the persons responsible for this should be booked.

SHRI A.B.A. GHANI KHAN CHAUDHURI : I am not saying corruption does not exist. I cannot vouchsafe on that. But most humbly I am trying to place the fact like this that we are trying to eliminate this corruption slowly and gradually. About computerisation, we will first experiment it at Delhi and if it becomes successful here then we will try it in Bombay and Calcutta.

SHRI SUNIL MAITRA : Sir, before I ask my question I would like to congratulate the new Railway Minister because he is not a talker but does of things.....

DR. SUBRAMANIAM SWAMY : Sir, there seems to be a new alliance in the offing.

SHRI SUNIL MAITRA : Sir, is the Minister aware that in one of the busiest railway stations in the country, namely, Sealdah when the trains are pulled in on the platform many a time it has been found that compartments for which reservations have been made by BONA FIDE passengers are locked from inside with the result the BONA FIDE passengers are not in a position to get the entry. On this score I myself lodged a complaint. An inquiry was made and the persons were found guilty and to that effect the railway authorities have written to me.

Is the Minister aware that although a letter was written to me three months back, the person concerned has not yet been punished? Will the Minister enquire into this and see what can be done about it? Why have the persons concerned not yet been punished?

SHRI A.B.A. GHANI KHAN CHAUDHURI : I will certainly look into the matter and the person concerned will be penalised if he is found guilty. The hon. Member must be telling the truth.

SHRI SUNIL MAITRA : Please do not doubt my BONA FIDES. I have got the proof with me.

SHRI A.B.A. GHANI KHAN CHAUDHURI : Sir, the hon. Member knows that Sealdah Station is the hot bed of anti-socials, and fighting with the anti-socials is a very big job and the Railways' present force in dealing with the anti-socials, as the hon. Member knows, is very limited. We have to depend, to a great extent, on the State Government and I am happy to say that we are getting a lot of cooperation from the State Government on this score.

श्री सत्यनारायण जटिया : अध्यक्ष महोदय, 26-अप और 25-डाउन एक डीलक्स गाड़ी है और काफी उपयोगी गाड़ी है। इस गाड़ी के टाइमिंग्स बड़े असुविधाजनक हैं। यह गाड़ी 4.40 बजे यहा से छूटती है और 10.35 बजे दिल्ली के लिए आ जाती है। 4.40 बजे का समय उपयोग समय नहीं है।

अध्यक्ष महोदय : आप समय की बात कर रहे हैं।

श्री सत्यनारायण जटिया : मैं रिजर्वेशन की बात पर भी आ रहा हूँ। यह इस गाड़ी के टार्निंग की बात है, इसको उपयोगी बनाया जा सकता है। यदि यह गाड़ी 5 बजे के बाद दिल्ली से चले और नौ बजे बम्बई से दिल्ली आए तो उपयोगी होगी। ... (व्यवधान) ... मेरा कहना यह है कि वेटिंग लिस्ट में जिनका रिजर्वेशन होता है, उनको पैसा तुरन्त रिफण्ड करने का कोई पद्धति नहीं है। इसलिए मैं पूछना चाहता हूँ कि क्या आप ऐसी कोई पद्धति विकसित करेंगे, जिसके माध्यम से वेटिंग लिस्ट का जो रिजर्वेशन है या भार. ए. सी. के अन्दर जो रिजर्वेशन है, यदि स्थान ठीक न मिले, तो पैसा तुरन्त रिफण्ड किया जा सके ?

अध्यक्ष महोदय : लेकिन इसका गाड़ी के समय से क्या संबंध है ?

श्री राजनाथ सोनकर शास्त्री : इस विषय को गम्भीरता से लेना चाहिए। यह घटना परसों की हमारे साथ घटी है। क्लर्क ने हमारे टिकट को वापिस नहीं किया। इस बारे में मैं आपको लिखकर भेज रहा हूँ।

अध्यक्ष महोदय : भेजिए।

They will act.

SHRI A.B.A. GHANI KHAN CHAUDHURI : Sir, I shall look into the whole matter and inform the hon. Members.

Proposal to Regularise Anganwadi Workers as Government Employees

*538. SHRI HANNAN MOLLAH : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) Whether Government propose to regularise the Anganwadi workers as Government employees; and

(b) if not, whether there is any proposal to increase their honorarium ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGNON) : (a) No, Sir. Anganwadi workers are honorary workers.

(b) No, Sir.

SHRI HANNAN MOLLAH : Sir, I am reminded of an old story of a man who knew only two words in English—'Yes' and 'No'. But here the hon. Minister seems to be knowing only one word while giving reply, that is, 'No, Sir'.

अध्यक्ष महोदय : हमारे यहां एक कहावत है—
“एक न सौ दुःख दूर करता है।”

SHRI HANNAN MOLLAH : Sir, I would like to know from the hon. Minister whether the Government will consider the question of recognising them as regular Government employees and also their status in the next Central Social Welfare Board meeting.

SHRI P.K. THUNGNON : Sir, Anganwadi workers are honorary workers. Therefore, as I had stated already, we do not have any proposal to make them regular Government employees nor have we got any proposal to increase their honorarium.

As regards my saying 'No, Sir', I would like to state that if your question has been asked in such a way that I am required to answer in the negative, naturally I will have to say 'No, Sir'.

SHRI HANNAN MOLLAH : Sir, the Anganwadi workers are getting Rs. 125/- if they are non matriculates and Rs. 175/- per month if they have passed matriculation or higher secondary examination. Obviously, it is very difficult to expect them to work with this much remuneration. Will the Government, therefore, consider the question of increasing their honorarium.